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Title: Introduction of the Palliative Care (Education And Training) Bill, 2008.

SHRI C.K. CHANDRAPPAN (TRICHUR): I beg to move for leave to introduce a Bill to provide for the recognition of palliative care as an integral part of health care system of the country; education and training in palliative care in medical colleges and institutions; treatment facilities in hospitals and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the recognition of palliative care as an integral part of health care system of the country; education and training in palliative care in medical colleges and institutions; treatment facilities in hospitals and for matters connected therewith."

*The motion was adopted.*

SHRI C.K. CHANDRAPPAN : I introduce the Bill.

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